Sanctioned Strength of Allopathic Doctors and para-medical staff in CGHS

47. SHRI DEVI PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the sanctioned strength of the Allopathic doctors and Para-Medical staff in each CGHS Allopathic dispensary, designation-wise functioning in various parts of Delhi after the recommendations made to Government by SIU, Department of Expenditure, Government of India in 2001?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): CAT Principal Bench, New Delhi *vide* order in OA No. 1030/2001 has stayed the implementation of the recommendations contained in the SIU report of November, 99, relating to the Norms study of CGHS (Allopathic) dispensaries which had been accepted by the Government in February, 2001. As the implementation of the SIU report is *sub-judice*, the sanctioned strength of the Allopathic doctors and para-medical staff in the CGHS Allopathic dispensaries would depend on the outcome of the court case.

Streamlining herbal drug industry

- 48. SHRIMATI SARLA MAHESHWARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government's attention has drawn to the news-item captioned "Plan to streamline herbal drug industry" which appeared in the Hindu, dated the 24th June, 2001;
- (b) whether several endangered herbal plants continue to be exported, despite ban on exports; and
- (c) if so, what steps are being taken by Government to enforce the ban on such plants in order to benefit the herbal drug industry?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C. P. THAKUR): (a) Yes, Sir.

- (b) Department of Commerce have informed that no such instance has come to their notice.
 - (c) Does not arise.